

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 130 OF 2018 &**  
**IA NO. 610 OF 2018**

**Dated: 26<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Adani Power Maharashtra Limited** ..... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. G. Sai Kumar  
Ms. Shruti Awasthi for R-2

**ORDER**

As agreed by learned counsel for the parties list the matter for further hearing on **23.09.2019.**

**(S.D. Dubey)**  
**Technical Member**

*Pr/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**